

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:825

ANSWERED ON:04.08.2011

GUIDELINES FOR OPENING LPG AGENCIES

Jaiswal Shri Gorakh Prasad ;Nagpal Shri Devendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has framed guidelines for opening of LPG agencies in the States/Union Territories ;
- (b) if so, the details thereof including provision for reservation, if any ; and
- (c) the details of new LPG agencies proposed to be opened in various States including Uttar Pradesh in near future ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI R. P. N. SINGH)

(a) & (b) : Based on the guidelines provided by the Government, Public Sector Oil Marketing Companies (OMCs) have framed detailed guidelines for opening of LPG distributorships in States/UTs. The selection guidelines prescribe common eligibility criteria for various parameters like age, educational qualification, land for construction of godown and showroom, financial capability of the candidate etc. and selection is done through draw of lots from among all the eligible candidates.

As per the extant guidelines, the percentage of reservation for different categories provided by OMCs in allotment of LPG distributors is as follows:-

Sl. No.	Category	Percentage reservation
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1. Open 50%

2. Scheduled Castes/
Scheduled Tribes 25%

3. Central/State Government 18%
and Central/State PSU
employees

4. Combined category comprising 7%
Physically Handicapped
Personnel and Outstanding Sports
Persons

Further, in North-Eastern States of Arunachal Pradesh, Meghalaya, Nagaland and Mizoram, reservation for ST categories are as under :-

Arunachal Pradesh 70%

Meghalaya 80%

Nagaland 80%

Mizoram 90%

(c) : OMCs have proposed to open 707 LPG distributors in the country, including 121 in the State of Uttar Pradesh.